

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/991(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	RUNGTA BUSINESS PVT LTD VS SHRADHA AGENCIES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Shreya Choudhary, Adv. : For Liquidator
Mr. Manish Jain, Liquidator

ORDER

1. Ld. Counsel for the liquidator present. Liquidator present in person.
2. **IA(I.B.C)/1239(KB)2024**
 - i. This IA has been filed for taking on record revised list of stakeholders. This IA is accompanied by an affidavit of liquidator at page 9-11.
 - ii. Revised list of stakeholders is taken on record. IA is allowed and **disposed of.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**